

(d) 18 including 9 co-operative factories.

(e) 3.

**Central Forest Research Institute,
Dehra Dun**

794. **Shri Pangarkar:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of employees (Class I to Class IV) working in the Central Forest Research Institute, Dehra Dun; and

(b) the number of employees who belong to Scheduled Castes and Scheduled Tribes in each cadre?

The Minister of Food and Agriculture (Shri A. P. Jain): (a)

Class I	41
Class II	45
Class III	477
Class IV	508

(b) Scheduled Castes. Scheduled Tribes.

Class I	Nil	Nil
Class II	Nil	Nil
Class III	26	Nil
Class IV	101	Nil

**Rural Water Supply Schemes in
Bombay State**

795. **Shri Pangarkar:** Will the Minister of Health be pleased to state:

(a) the number of rural water supply schemes received by Government from the Bombay Government for 1958-59; and

(b) the assistance proposed to be given by Government for 1958-59?

The Minister of Health (Shri Kasarkar): (a) Fifty one schemes.

(b) A sum of Rupees fifty lakhs has been allotted for 1958-59. Actual release of funds will, however, be to the extent of 50 per cent. of the expenditure incurred by the State Gov-

ernment on the approved rural water supply and sanitation schemes subject to a maximum of Rs. 50 lakhs.

Scheduled Castes and Scheduled Tribes in Posts and Telegraphs Department

796. **Shri Siddiah:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 3208 on the 5th May, 1958 regarding Scheduled Castes and Scheduled Tribes in Posts and Telegraphs Department and state:

(a) whether the required information has been collected; and

(b) if so, when it will be laid on the Table?

The Minister of Transport and Communications (Shri S. K. Patil):

(a) and (b). The information is still being collected and is expected to be laid on the Table of the Sabha very shortly.

Post Office Bhubaneswar

797. **Shri B. C. Mullick:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 3631 on the 8th May, 1958 and state:

(a) whether the question of acquiring land at Bhubaneswar for the purpose of construction of buildings for the office of the Director of Posts and Telegraphs, Orissa and quarters for the staff has been finalised;

(b) whether the final decision has been taken on the question of shifting the office to Bhubaneswar; and

(c) if so, the further progress made so far in this regard?

The Minister of Transport and Communications (Shri S. K. Patil):

(a) The proposal for acquisition of land at Bhubaneswar for construction of building for the office of the

Director, Posts and Telegraphs, Orissa and staff quarters is in the process of sanction.

(b) Yes.

(c) This is covered by reply to part (a).

West Coast Road

798. **Shri Assar:** Will the Minister of Transport and Communications be pleased to state:

(a) total amount sanctioned by the Central Government for construction of West Coast Road (Bombay-Goa Road);

(b) the amount paid till 31st July, 1958;

(c) the mode of payment whether paid by instalments or lump sum; and

(d) if by instalments, amount of yearly instalment?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The West Coast Road passes through the States of Bombay, Mysore and Kerala. It is presumed the information asked for relates to portion lying in Bombay State only. Estimates totalling Rs. 72 lakhs have so far been sanctioned.

(b) and (d). Rs. lakhs.

1951-52 to 1955-56. 1.33

1956-57. 23.07

1957-58. 18.52

1958-59 (Upto 31st July 1958) 11.19

TOTAL 54.11

(c) By yearly instalments.

Gaon Sabhas for Backward Areas

799. **Shri Shree Narayan Das:** Will the Minister of Community Development be pleased to state:

(a) whether any scheme has been drawn by the Centre for giving

financial assistance to Gaon Sabhas for Backward Areas as recommended by the Central Council for Local Self Government;

(b) if so, the important features of such a scheme?

The Minister of Community Development (Shri S. K. Dey): (a) No, Sir.

(b) Does not arise.

Vegetable Oils

800. **Shri Ram Krishan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Technical Research Sub-Committee to examine new schemes, grant extension to current schemes and formulate technical programmes for vegetable oils research in India has submitted its report; and

(b) if so, the details thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir.

(b) The Technical Sub-Committee met on the 30th and 31st December, 1957, and decided that the following six Institutes would participate in the programme of Technological Research on Vegetable Oils during the Second Five Year Plan period:—

1. Regional Research Laboratory, Hyderabad.

2. National Chemical Laboratory, Poona.

3. Central Food Technological Research Institute, Mysore.,

4. Harcourt Butler Technological Research Institute, Kanpur.

5. Oil Technological Institute, Anantapur.

6. Department of Chemical Technology, Bombay University, Bombay.